GOVERNMENT OF INDIA
MINISTRY OF CULTURE

RAJYA SABHA
STARRED QUESTION NO. 21
ANSWERED ON 08.12.2022

Protection of ancient cultures

***21# Shri Ghanshyam Tiwari:**

Will the Minister of Culture be pleased to state:

(a) the details of monuments/heritage of ancient cultures of India protected/revived by Government during the last three years;
(b) the details of monuments/heritage of ancient cultures of India whose protection/ revival work has been done during the period from 2011 to 2014;
(c) whether Government proposes to formulate any scheme for conservation of monuments of Sanatan culture of the country; and
(d) if so, the details thereof?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION
(SHRI G.KISHAN REDDY)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) in respect of Rajya Sabha Starred Question No. 21 for reply on 08.12.2022 regarding protection of ancient cultures asked by Shri Ghanshyam Tiwari.

(a):The details of ancient monuments and archaeological sites declared protected by the government under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 during the last three years are attached at **Annex.I.**

(b):The details of monuments/ sites protected under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 during the period from 2011 to 2014 are attached at **Annex.II.**

(c) & (d): Regular maintenance and conservation of monuments under Ancient Monuments and Archaeological Sites and Remains Act, 1958 are carried out by the Archaeological Survey of India.

ANNEXURE I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA STARRED QUESTION NO. 21 FOR 08.12.2022 regarding protection of ancient cultures.

GAZETTE NOTIFICATION ISSUED FOR PROTECTION OF MONUMENT DURING THE LAST THREE YEARS (2018-19 to 2021-22)

Sl. No.	Name of the Monument	Locality	District	State
1.	Baori and Adjacent Archaeological Remains	Neemrana	Alwar	Rajasthan
2.	Janardana Temple	Panamaram	Wayanad	Kerala
3.	Haveli of Agah Khan	Mauza Basai Mustkil (Taj Ganj)	Agra	Uttar Pradesh
4.	Vishnu Temple	Village Kothali	Pithorgarh	Uttrakhand
5.	Group of Monuments	Jharial	Bolangir	Orissa
6.	Hathi Khana	Mauza Basai Mustkil (Taj Ganj)	Agra	Uttar Pradesh
7.	Archaeological Site and Remains, Virpurkhurd, Virbhadra	Village Virpurkhurd, Virbhadra	Dehradun	Uttrakhand
8.	Ancient Gonpa Complex, Wanla	Wanla	Leh	Ladakh (UT)
9.	Trilochan Nath Temple, Mahdera	Village Palahi	Kathua	Jammu & Kashmir
10.	Archaeological Site and Remains, Ashwamendha Yagya No. 1, 2 &3	Jagatram Village Ann Field Tea company jungle and Dument (Barhwala)	Dehradun	Uttrakhand
11.	Palace and Temple Complex, Navratangarh	Nagar	Gumla	Jharkhand
12.	Archaeological Site and Remains, Dronasagar, Govishana	Ujjain	Udham Singh Nagar	Uttrakhand
13.	Archaeological Site and Remains	Sadikpur (02.09. 2020)	Baghpat	Uttar Pradesh
14.	Rangdum Monastery (Shadup Dzamlinggyan)	Rangdum	Kargil	Ladakh (UT)

ANNEXURE II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA STARRED QUESTION NO. 21 FOR 08.12.2022 regarding protection of ancient cultures.

GAZETTE NOTIFICATION ISSUED FOR PROTECTION OF MONUMENT DURING THE PERIOD FROM 2011 TO 2014

Sl. No.	Name of the Monument /Site	Locality	District	State
1	Fortress known as Medhaji-ka-Mahal,	Jamwa Ramgarh	Jaipur	Rajasthan
2	Motijhil Jama Masjid	Murshidabad	Murshidabad	West Bengal
3	Ancient Site, Sringraur	Sringverpura	Prayagraj	Uttar Pradesh
4	Menhirs and Caves at Vangchhia	Vangchhia	Champhai	Mizoram
5	Adi Badri, Archaeological Sites and remains	Kathgarh	Yamunanagar	Haryana
6	Temples at Haradih	Haradih	Ranchi	Jharkhand
7	Archaeological Ancient Site and Remains, Juni Kuran	Juni Kuran	Kachchh	Gujarat
8	Brindaban Chandra Temple,	Birsingha	Bankura	West Bengal
9	Radha Damodar Temple	Birsingha	Bankura	West Bengal
10	Ananateshwar Mahadev Temple	Lendura Bhagwanpur	Cuttack	Odisha

*****

भारत सरकार
संस्कृति मंत्रालय
राज्य सभा
तारांकित प्रश्न संख्या : **21**
उत्तर देने की तारीख : **गुरूवार**, 08 **दिसंबर**, 2022
17 **अग्रहायण**, 1944 **(शक)**

पुरातन संस्कृति का संरक्षण

21. श्री घनश्याम तिवाड़ी:

क्या **संस्कृति** मंत्री यह बताने की कृपा करेंगे किः

(क) विगत 3 वर्षों के दौरान सरकार द्वारा भारत की पुरातन संस्कृति के किन-किन स्मारकों/धरोहरों का
संरक्षण/पुनरूत्थान किया गया;

(ख) वर्ष 2011 से वर्ष 2014 की अवधि के दौरान भारत की पुरातन संस्कृति के जिन स्मारकों/धरोहरों का संरक्षण/पुनरूत्थान किया गया है उनका ब्यौरा क्या है;

(ग) क्या सरकार देश की सनातन संस्कृति के स्मारकों के संरक्षण के लिए कोई योजना बनाने का विचार रखती है; और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है ?

उत्तर
संस्कृति, पर्यटन और पूर्वोत्तर क्षेत्र विकास मंत्री
(श्री जी. किशन रेड्डी)

(क) से (घ): एक विवरण सभा पटल पर रख दिया गया है।

पुरातन संस्कृति का संरक्षण के संबंध में श्री घनश्याम तिवाड़ी द्वारा पूछे गए राज्य सभा में दिनांक 08.12.2022 को उत्तरार्थ तारांकित प्रश्न संख्या 21 के भाग (क) से (घ) के उत्तर में संदर्भित विवरण

(क): प्राचीन संस्मारक तथा पुरातत्वीय स्थल और अवशेष अधिनियम, 1958 के तहत पिछले तीन वर्षो के दौरान सरकार द्वारा संरक्षित घोषित किए गए प्राचीन स्मारकों और पुरातत्वीय स्थलों का ब्यौरा अनुबंध - । में संलग्न है ।

(ख): वर्ष 2011 से 2014 तक की अवधि के दौरान प्राचीन संस्मारक तथा पुरातत्वीय स्थल और अवशेष अधिनियम, 1958 के तहत संरक्षित स्मारकों/स्थलों का ब्यौरा अनुबंध- ।। में संलग्न है ।

(ग) और (घ): भारतीय पुरातत्व सर्वेक्षण द्वारा प्राचीन संस्मारक तथा पुरातत्वीय स्थल और अवशेष अधिनियम, 1958 के तहत स्मारकों का नियमित अनुरक्षण और संरक्षण किया जा रहा है ।

अनुबंध-I

राज्य सभा में दिनांक 08.12.2022 को उत्तरार्थ तारांकित प्रश्न संख्या 21 के भाग (क) के उत्तर में संदर्भित विवरण

पिछले तीन वर्षों (2018-19 से 2021-22) के दौरान स्मारकों के संरक्षण के लिए जारी की गई राजपत्र अधिसूचना

क्र.सं.	स्मारक का नाम	स्थान	ज़िला	राज्य
1.	बावड़ी और निकटस्थ पुरातत्व अवशेष	नीमराणा	अलवर	राजस्थान
2.	जनार्दन मंदिर	पनामारम	वायनाड	केरल
3.	आगा खान की हवेली	मौजा बसई मुस्तकिल (ताज गंज)	आगरा	उतर प्रदेश
4.	विष्णु मंदिर	ग्राम कोठाली	पिथौरागढ़	उत्तराखंड
5.	स्मारकों का समूह	झरियाल	बोलंगीर	ओडिशा
6.	हाथी खाना	मौजा बसई मुस्तकिल (ताज गंज)	आगरा	उतर प्रदेश
7.	पुरातत्वीय स्थल और अवशेष, वीरपुरखुर्द , वीरभद्र	ग्राम वीरपुरखुर्द , वीरभद्र	देहरादून	उत्तराखंड
8.	प्राचीन गोन्पा परिसर, वानला	वानला	लेह	लद्दाख (संघ राज्य क्षेत्र)
9.	त्रिलोचन नाथ मंदिर, महदेरा	ग्राम पलाही	कठुआ	जम्मू और कश्मीर
10.	पुरातत्वीय स्थल और अवशेष, अश्वमेंधा यज्ञ नंबर 1, 2 और 3	जगतराम गांव और फील्ड टी कंपनी जंगल एंड डूमंट(बरहवाला)	देहरादून	उत्तराखंड
11.	महल और मंदिर परिसर, नवरतनगढ़	नगर	गुमला	झारखंड
12.	पुरातत्वीय स्थल और अवशेष, द्रोणसागर , गोविषण	उज्जैन	उधम सिंह नगर	उत्तराखंड

13.	पुरातत्वीय स्थल और अवशेष	सादिकपुर (02.09.2020)	बागपत	उतर प्रदेश
14.	रंगदुम मठ (शादुप ज़मलिंगग्यान)	रंगदम	कारगिल	लद्दाख (संघ राज्य क्षेत्र)

अनुबंध ॥

राज्य सभा में दिनांक 08.12.2022 को उत्तरार्थ तारांकित प्रश्न संख्या 21 के भाग (ख) के उत्तर में संदर्भित विवरण

वर्ष 2011 से 2014 की अवधि के दौरान स्मारक के संरक्षण के लिए जारी की गई राजपत्र अधिसूचना

क्र.सं.	स्मारक/स्थल का नाम	स्थान	ज़िला	राज्य
1	मेधाजी-का-महल के नाम से प्रसिद्ध किला	जामवा रामगढ़	जयपुर	राजस्थान
2	मोतीझील जामा मस्जिद	मुर्शिदाबाद	मुर्शिदाबाद	पश्चिम बंगाल
3	प्राचीन स्थल, श्रृंगौर	श्रृंगवेरपुरा	प्रयागराज	उतर प्रदेश
4	वांगछिया में मेनहिर और गुफाएं	वांगछिया	चम्फई	मिजोरम
5	आदि बद्री , पुरातत्वीय स्थल और अवशेष	काठगढ़	यमुनानगर	हरियाणा
6	हाराडीह के मंदिर	हाराडीह	रांची	झारखंड
7	पुरातत्वीय प्राचीन स्थल और अवशेष, जूनी कुरान	जूनी कुरान	कच्छ	गुजरात
8	बृंदाबन चंद्र मंदिर	बीरसिंह	बांकुड़ा	पश्चिम बंगाल
9	राधा दामोदर मंदिर	बीरसिंह	बांकुड़ा	पश्चिम बंगाल
10	अनंतेश्वर महादेव मंदिर	लेंडूरा भगवानपुर	कटक	ओडिशा

*****

श्री घनश्याम तिवाड़ीः माननीय सभापति महोदय, मेरे प्रश्न के दो भाग थे। मैं माननीय मंत्री जी को धन्यवाद दूंगा कि एक भाग का उन्होंने उत्तर दिया है, लेकिन जो दूसरा भाग था, उसके बारे में उन्होंने कुछ नहीं कहा।

मेरा प्रश्न सनातन संस्कृति की रक्षा के लिए था। उन्होंने जो ऐतिहासिक स्मारक हैं, उनका वर्णन दिया है। मेरा सनातन संस्कृति के स्मारकों से मतलब है, जिस प्रकार से अभी महाकाल के मंदिर का इतना बड़ा काम हुआ। प्रधान मंत्री जी त्रिपुंड लगाकर वहां पर गये। जिस प्रकार से काशी विश्वनाथ का काम हुआ, जिस प्रकार से केदारनाथ का हुआ, जिस प्रकार से बैजनाथधाम का हुआ, उसी प्रकार से प्रधान मंत्री जी ने द्वादश ज्योतिर्लिंग के संबंध में घोषणा की थी। उनके और अन्य सारी चीज़ों के उत्थान के लिए भारत सरकार की कोई योजना है तो उस योजना के बारे में मेरा प्रश्न था। मैं माननीय मंत्री महोदया से चाहूंगा कि उस प्रश्न का वे जवाब दें।

श्रीमती मीनाक्षी लेखीः माननीय सभापति महोदय, इसका उत्तर तो इनके प्रश्न में ही आ गया है कि स्वदेश योजनाएं और कई योजनाएं हैं, जिनके माध्यम से यह कार्यक्रम चल रहा है। उसमें राज्य सरकारों की जिस प्रकार की मांग होती है और वहां पर आने वाले यात्रियों का जो भाग रहता है, वह तो हम कर ही रहे हैं।

श्री घनश्याम तिवाड़ीः माननीय सभापति महोदय, मैं माननीय मंत्री महोदया से जानना चाहता था कि जो भारत पर 742 ईस्वी से लेकर आक्रान्ताओं ने हमले किये, उन हमलों में हमारी जो सनातन संस्कृति के तत्वों को नष्ट किया गया, उनके पुनरुत्थान के लिए जो सांस्कृतिक पुनरुत्थान का कार्यक्रम प्रधान मंत्री जी ने प्रारम्भ किया है, उसमें हमारा क्या योगदान है, उसमें हम क्या करना चाहते हैं?

श्रीमती मीनाक्षी लेखीः माननीय सभापति जी, माननीय सदस्य ने जो सांस्कृतिक पुनरुत्थान की व्यवस्था की बात की है, उसके उत्तर में मैं यही कहूँगी कि पुनरुत्थान का काम चल ही रहा है और वह सबकी निगाह में है।

श्री सभापतिः श्री जयंत चौधरी।

श्री जयंत चौधरीः आदरणीय सभापति महोदय, मैं मंत्री जी से कहना चाहूँगा कि आपने एक सूची प्रदान की है, जिसमें एएसआई के वे प्रोटेक्टेड मॉन्युमेंट्स हैं, जिन्हें आप संरक्षण दे रही हैं और जिनको आपने नोटिफाई किया है। उस सूची में आप देखेंगी कि उसमें सादिकपुर नाम से बागपत जिले के एक स्थल का ज़िक्र है। वास्तव में यह सिनौली नाम से प्रसिद्ध है और यह एक बहुत ही राष्ट्रीय महत्व का स्थल है, जिसके चार हजार साल पुराना होने का अनुमान है। यहाँ कई अवशेष मिले हैं, जो जाँच का विषय बनेंगे। विशेषज्ञ यह कहते हैं कि यह इंडस वैली सिविलाइजेशन से भी अलग और भिन्न है। उन अवशेषों में महिला योद्धाओं के अवशेष हैं, रथ है, तांबे की बनी तलवार है। मैं यह आपके संज्ञान में लाना चाहूँगा कि अभी वहाँ जो 350 बीघे की खुदाई होनी थी, उसकी गति धीमी है और वहाँ के लोगों को यह जानकारी नहीं है कि उनको मुआवजा कब मिलेगा और किस

दर से मिलेगा। वहाँ एक संग्रहालय का भी निर्माण होना था। मैं पूछना चाहता हूँ कि वहाँ जो संग्रहालय का निर्माण होना है और इस साइट को प्रॉपर्ली और कंप्लीट्ली इन्वेस्टिगेट करने की बात है, वह काम कब तक पूरा हो पाएगा?

श्री सभापति : ऑनरेबल मिनिस्टर।

श्रीमती मीनाक्षी लेखीः आदरणीय सभापति जी, अभी मेरे पास इसकी स्पेसिफिक जानकारी नहीं है, लेकिन सिनौली से निकले हुए जो भी सामान हैं, वे ग्रेटर नोएडा में हमारा जो इंडियन इंस्टिट्यूट ऑफ हेरिटेज बन रहा है, वहाँ पर रखे गए हैं और उनके ऊपर काम जारी है। उसकी एग्ज़ैक्ट स्थिति क्या है, उसकी स्पेसिफिक जानकारी मेरे पास नहीं है, मैं उसे बाद में आपको जरूर उपलब्ध करा दूँगी। यह स्थल हमारी नई फाइंड्स में से एक है। जो 5 नई जगहें मिली हैं, उनमें से एक यह स्थान है। कुछ समय पहले इसके ऊपर डॉक्युमेंटेशन और रिसर्च शुरू हुई है।

SHRI V. VIJAYASAI REDDY: Sir, I would like to know from the hon. Minister in respect of showcasing the ancient culture; conservation of the ancient culture; safeguarding the artefacts, and getting back the artefacts that have been stolen and taken out of India, and what steps is the Government of India taking in these regards. I would like to know whether G-20 Presidency will be utilised to highlight the ancient cultures and then use that platform to get all these four issues addressed.

SHRIMATI MEENAKASHI LEKHI: Sir, my colleague and friend has been very polite. So, I have not really heard him completely. But, if I can catch on the last few words, which I caught on, it was about the G-20 platform being used for propagating India's culture. That is very much under the purview of the Government of India and we have constantly been engaging with all the G-20 countries. He will be happy to know that recently, just two days ago, we had a programme in Udaipur. And, at any place that we are taking these delegates, we are showcasing the science and technology part along with the digital revolution which this country has undertaken and the ancient heritage of this country is also part of every such programme. I am grateful to him for highlighting this aspect.

As far as bringing back the antiquities of our country from other countries is concerned, again, I refer back to the UNESCO Convention, under which between the two signatory countries, the countries have to protect the heritage of the other country and, on request, they have to provide the same. We are working with many countries. Recently, the Foreign Affairs Minister from Scotland was in the country. We have discussed with them also. We are working on that project. All the Ministers who are visiting, or, if we are visiting them, we are making those requests constantly

and whole lot of things are in process and in pipeline. As and when this happens, we ensure that these artefacts go back to their place of origin. But there are several difficulties because in the past, we did not have proper documentation and we did not even have theft being reported. So, there are difficulties in these aspects. At times, it depends on the discussion with the member States whether they wish to return artefacts or not because we are unable to prove the theft part of it.

MR. CHAIRMAN: I can add from my side that G-20 is going to be a very important occasion. During my two visits abroad, I found in the people an air of expectation. They expect, and, rightly so, that in the land of culture and civilization, the event will be unique and an occasion for them to feast on our cultural wealth, and, that is both a challenge and an opportunity for us. Input to me is that everyone is concerned to make available and showcase India in the most authentic fashion. I call upon all the Members to give their own inputs also to the Chair and I will act as a platform to catalyse that their constructive ideas and imaginative inputs are also put into practice. This may be done within a fortnight. I will pass it on to the Leader of the House, who will bring about convergence of various departments to consider your inputs so that world comes to know about our cultural power, our cultural wealth and what India has to offer to the world.

THE LEADER OF THE HOUSE (SHRI PIYUSH GOYAL): Sir, the other day, hon. Prime Minister said that India's G-20 Presidency belongs to the entire nation. It is not of the Ruling Party or the Government. It is for the whole nation. *...(Interruptions)...*

SHRI JAIRAM RAMESH: Sir, this is Question Hour. It is not a discussion on G-20. *...(Interruptions)...*

SHRI PIYUSH GOYAL: Therefore, Sir, it is a very good initiative, which will have Members participating in this very important programme. I compliment you for taking this initiative.

MR. CHAIRMAN: Let me respond to the hon. Member. The Leader of the House and the Leader of the Opposition, to the extent I am concerned, have very special position. Also, in this House, we have the benefit of two former Prime Ministers. Believe in the Chair; the Chair is not partisan, the Chair is national. And, what I have indicated is what I have felt. So, we all must rise to a level on certain issues where partisan prism is totally not taken sight of.

Let me give you an illustration. If, on an issue, former Prime Minister, Shri H.D. Deve Gowda would like to speak, that will be an input to the entire nation. I would first look at him and his vision and then the Rule Book. Same would be the case with my very dear friend, Jairam Ramesh, if, on an issue on which he has great depth of knowledge, he would like to intervene, as he will be doing in the afternoon today. ...*(Interruptions)*... One second.

SHRI JAIRAM RAMESH: Not in the Question Hour, Sir.

MR. CHAIRMAN: If it is Question Hour or any hour, every moment; I have no doubt about it. Having been a serious student of Parliamentary Practice at Global Level; Best Parliamentary Practice by Kaul and Shakdher and going by the views that have been taken in both the Houses, the Chairman is the ultimate custodian and protector. Now, Shri Tiruchi Siva.

SHRI TIRUCHI SIVA: Sir, in the State of Tamil Nadu in Thanjavur District, there is a dam, Kallainai dam, which was built in the first century by the Chola King Karikalan. It has withstood the onslaught of time for 2,000 years and it is considered to be the first ever water reservoir constructed in the world. Greek and Rome people have come here to witness that. Sir, it caters to the needs of delta region. Considering its age of 2,000 years, would the Minister explore the possibility of declaring this reservoir as a World Heritage Site?

SHRIMATI MEENAKASHI LEKHI: Sir, the hon. Member's remarks are appreciated. Only if the State Government writes to us, we can work on this project.

Sir, may I just mention one more line?

MR. CHAIRMAN: Go ahead.

SHRIMATI MEENAKASHI LEKHI: If the reservoir is in working condition, we could also bring it under Amrit Sarovar. That is also a possibility, but only if we get some documentation from the State. It will benefit the whole country.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): It is subject to correction. It was in one of the announcements of our Government that this being such an ancient dam, for its preservation and maintenance, we will give an allowance. We have announced that

Kallanai will get that. Announcing it as a world heritage site is a different issue altogether. On the attention given to a very ancient water reservoir named Kallanai, it has been done under the leadership of the Prime Minister, Shri Narendra Modi Ji. It is 2,000 years old. If I remember it correctly, Kallanai and money for it has been announced, and it has been done under the leadership of our Prime Minister. I would like to bring it to the notice of this House, through you, Sir, to recognize that fact.

MR. CHAIRMAN: Q.No.22.